

(b) what steps are being taken to absorb them in gainful employment in other Departments?

The Deputy Minister of Defence (Shri Baghuramajah): (a) There are no surplus un-skilled workers in the Ordnance Factories' Organisation at present.

(b) Does not arise.

Fire in Delhi University

*242. { Shri Radha Raman:
Shri Vajpayee:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that fire broke out in Delhi University building in the beginning of June, 1957 and several thousand examination papers and valuable articles were destroyed as a result thereof,

(b) if so, the exact nature of the losses and the causes that led to the outbreak of the fire;

(c) whether any enquiry was made, and

(d) if so, what are its findings?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) to (d). Yes, Sir A large number of answer books which had been marked by the Examiners and which were stored in one of the rooms were destroyed by the fire. The loss was of the following kind:

(i) Answer books which had been valued; and

(ii) Other loss relating to furniture, electrical fittings, wooden fittings like doors, ventilators etc., of the room.

The matter has been reported to the Police who are investigating it

Amalgamation of Collieries

*243. { Dr. Ram Subhag Singh;
Shri T. B. Vittal Rao:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government have considered the report of the Expert Committee on the amalgamation of small collieries, and

(b) if so, whether any conclusions have been arrived at regarding the implementation of the recommendations made in the report?

The Minister of Steel, Mines, and Fuel (Sardar Swaran Singh): (a) The report of the Committee is still under consideration

(b) Does not arise

Stowing Equipment

*244. Minin, Shri: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Coal Board grants loans for stowing equipment on the same terms as the Finance Corporation; and

(b) if so, how many colliery owners have been granted stowing loans so far?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No. The Industrial Finance Corporation charges interest at 7 per cent. per annum, with a rebate of $\frac{1}{2}$ per cent. for punctual repayment, with effect from 23rd April, 1957. The Coal Board charges interest at $3\frac{1}{2}$ per cent. or $4\frac{1}{2}$ per cent., depending on whether stowing is for conservation or for safety

(b) Nine

Schools in Delhi

149. Shri Vajpayee: Will the Minister of Education and Scientific Research be pleased to state the number of Primary, Middle and High Schools

in the Union Territory of Delhi and the number of students studying in them?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): A statement is laid on the Table of the House. [See Appendix I, annexure No. 71.]

State Bank of India

150. { Shri Ram Krishan:
Shri Radhelal Vyas:

Will the Minister of Finance be pleased to state the names of the places where branches of the State Bank of India will be opened during 1957-58?

The Minister of Finance (Shri T. T. Krishnamachari): It is not possible to state in advance the names of the places where branches of the State Bank of India will actually be opened during a particular year. Efforts will be made, however, to open branches at the selected centres as early as possible. 13 centres out of the unfinished programme of expansion of the Imperial Bank of India taken over by the State Bank of India and 117 centres out of 183 centres selected so far under Section 16(5) of the State Bank of India Act, 1955 remain to be covered.

Multipurpose Schools in Punjab

151. Shri Ram Krishan: Will the Minister of Education and Scientific Research be pleased to state the number of High and Higher Secondary Schools to be converted into Multipurpose Schools in Punjab during 1957-58?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The information is being collected from the Punjab Government and will be laid on the Table of Lok Sabha in due course.

राज्य पुनर्गठन पर व्यय

१५२. श्री ब० लाल द्विवेदी : क्या गृह-कार्य मंत्री २३ नवम्बर, १९५५ के अतारकित प्रश्न संख्या ५८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि राज्य पुनर्गठन आयोग के कार्य पर और उस की सिफारिशों को कार्यान्वित करने पर अलग-अलग कुल कितनी बन-राशि व्यय हुई ?

गृह-कार्य मंत्री (पंडित गौ० ब० पन्त) : राज्य पुनर्गठन आयोग पर कुल १०,१२,७७१ रुपये खर्च हुए ।

आयोग की सिफारिशों को कार्यान्वित करने में जो रकम खर्च हुई उसकी सूचना सरलता से उपलब्ध नहीं है तथा इस सूचना को एकत्र करने में जो समय और श्रम लगेगा, उसे ध्यान में रखते हुए, राज्य सरकारों से राज्य पुनर्गठन योजना को लागू करने में जो प्रत्यक्ष तथा अप्रत्यक्ष रूप में लागत लगी है, उसका हिसाब लगाने के लिए कहना उचित नहीं होगा । योजना को कार्यान्वित करने की कार्यवाही पूरी तरह समाप्त नहीं हुई है ।

Grants for Primary Education

153. { Shri D. C. Sharma:
Shri Punnoose:
Shri Vasudevan Nair:

Will the Minister for Education and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 466 on the 29th November, 1956 and state:

(a) the total amount granted during 1956-57 and 1957-58 to various States in connection with Primary Education, State-wise;

(b) the amounts actually utilised by the States in 1956-57; and

(c) the amount given as subsidy to different States to increase primary teachers' salaries during 1956-57 and 1957-58?